

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1310

ANSWERED ON:28.07.2015

Restructuring of FCI

Diwakar Shri Rajesh Kumar;Koshyari Shri Bhagat Singh;Yadav Shri Om Prakash;Yellaiah Shri Nandi

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to restructure the Food Corporation of India (FCI);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has examined the recommendations of the High Powered Committee set up for this purpose; and
- (d) if so, the details and the outcome thereof along with the time by which the recommendations of the Committee are likely to be implemented?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b): Government of India had constituted a High Level Committee (HLC) on 20.08.2014 under the chairmanship of Shri Shanta Kumar, Hon'ble MP (Lok Sabha) to make recommendations on restructuring of FCI.

The details of the High Level Committee and the terms of references of the HLC are enclosed at Annex-1.

The HLC submitted its report on 21.01.2015 to Government of India.

(c) & (d): Yes, Madam. The decision taken by the Government of India on the recommendation of the Shanta Kumar Committee is at Annex-II. Since the implementation of various decisions will take varying time, no general time limit has been fixed for implementation of the recommendations of the Committee.
